NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 47

CA 127/2022 IN CP/3638(MB)2018

CORAM:
MS. ANU JAGMOHAN SINGH **SH. H. V. SUBBA RAO**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **16.06.2023**

NAME OF THE PARTIES: **UNION OF INDIA V/S INFRASTRUCTURE LEASING AND FINANCIAL SERVICES LTD. & ORS.**

Section 241-242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 27.07.2023, for further consideration and hearing.

Sd/- **Sd/-**

ANU JAGMOHAN SINGH **H. V. SUBBA RAO**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare